

approximately was incurred during the stay of Soviet team in India.

(c) Talks for collaboration in Scientific fields are being held with the Soviet Scientists at periodical intervals. The countries with whom agreements for scientific exchange exist are U.K., U.S.A., Poland, Hungary, Federal Democratic Republic of Germany, German Democratic Republic, Yugoslavia, Czechoslovakia, Bulgaria and U.A.R.

Revision of Script-Son-Et-Lumiere Display at Red Fort, Delhi

5800. SHRI YAJNA DATT
SHARMA:
SHRI HARDAYAL
DEVGUN:
SHRI JAI SINGH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Starred Question No. 1749 on the 16th May, 1969 and state:

(a) whether the question of revision of script with a view to including the songs 'Kadam Kadam Badhai Ja' and 'Vande Mataram' in respect of Son-et-Lumiere Display at Red Fort, Delhi has since been examined; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) The script is under revision with a view to include these songs.

A.R.C'S Recommendations Regarding Size of State Cabinets

5301. SHRI YAJNA DATT
SHARMA:
SHRI HARDAYAL
DEVGUN:
SHRI JAI SINGH:
SHRI S. M. KRISHNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the specific recommendations of the Administrative Reforms Com-

mission on the size of the Cabinet of the States;

(b) whether the Central Government have impressed upon the State Governments the necessity or the desirability of implementing the recommendations of the A.R.C.; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Commission has not so far made any recommendation on the size of Cabinets in the States:

(b) and (c). Do not arise.

Former Chief Justices of India Associated with Committees/Commissions

5302. SHRI YAJNA DATT
SHARMA:
SHRI HARDAYAL
DEVGUN:
SHRI JAI SINGH:

With the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3888 on the 21st March, 1969 regarding the association of the former Chief Justices of India with Committees/Commissions and state:

(a) whether the information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which the same will be collected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The information had to be collected from all State Governments and the various Ministries and offices of the Government of India. Some replies are still due in spite of repeated reminders. The information will be laid on the Table of the House as soon as it is complete.